

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.119 of 2013 & IA 187 of 2013

Dated : 10th September, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. Appellant (s)

Versus

**Central Electricity Regulatory Commission
& Ors. Respondent (s)**

Counsel for the Appellant (s) : Ms. Suparna Srivastava

Counsel for the Respondent (s) : Ms. Ranjitha Ramachandran for R-2&3
Ms. Swapna Seshadri for R-5

ORDER

Ms. Suparna Srivastava, the Learned Counsel for the Appellant, undertakes to file the Rejoinder by 17.09.2013.

Post the matter for hearing on **11.10.2013**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

Pg/vt